

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI
SPECIAL BENCH

Item 36

C.P.(IB)653/MB/2022

MS. MADHU SINHA
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **27.01.2023**

NAME OF THE PARTIES: **Small Industries Development Bank of India
(Creditor) Through the Proposed Resolution
Professional Ms. Dipti Mehta
V/s
Ms. Kanchan Chhabria**

Appearance (via video-conference):

For the Applicant : PCA Ayush Rajani a/w Mitali Bhatt i/b AKR

For the Respondent : None present

Section 95(1) IBC, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
Board on **15.03.2023**

Sd/-
MS. MADHU SINHA
Member (Technical)
Krushna

Sd/-
SHRI H.V. SUBBA RAO
Member (Judicial)